

87. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

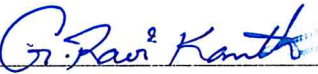

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

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|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA. No.158/252/HDB/2018 |
| NAME OF THE COMPANY | Alcor Technologies Limited |
| NAME OF THE PETITIONER(S) | Alcor Technologies Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | Sec 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|--|---|
|  | PCS | G. Ravi Kanth associates @gmail.com 9866066373 |  |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mr. G. Ravi Kanth, PCS for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 06.04.2018.


Member (Tech)


Member (Judl)